



INTELLECTUAL  
PROPERTY INDIA

PATENTS/DESIGNS/  
TRADE MARKS/  
GEOGRAPHICAL  
INDICATIONS

बौद्धिक सम्पदा भारत

एकस्व / अभिकल्प /

व्यापार चिन्ह /

भौगोलिक संकेत



सत्यमेव जयते

भारत सरकार / Government of India

कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General  
Patents, Designs & Trade Marks  
Boudhik Sampada Bhavan, First Floor,  
S. M. Road, Antop Hill,  
Mumbai-400037, India.

Annexure-2

दूरभाष (Tel):

022-24132735

फैक्स (Fax):

022-24123322

ई-मेल (Email):

cgoffice-mh@nic.in

वेबसाइट (website):

www.ipindia.nic.in

No. CGPDTM-11018(11)/2/2021-CGPO/177

Date: 28.03.2023

### OFFICE ORDER

In partial modification of Office Order No. 15 of 2021 issued vide file no. CGPDTM-11018(11)/2/2021-CGPO/23 dated 03.08.2021 & in compliance with the instructions issued vide CVC Circular No. 03/09/13 dated 11.09.2013 the following posts in the office of the Controller General of Patents Designs & Trademarks and offices under its administrative control have been identified and declared as sensitive with immediate effect.

S.No	Name of the Office/Section/Division	Post identified and declared as sensitive
1.	Patent Office, Chennai, Delhi, Mumbai, Kolkata	Head of Office Drawing and Disbursing GPM Section In-Charge
2.	Trade Marks Registry, Ahmedabad, Chennai, Delhi, Mumbai, Kolkata	Head of Office Drawing and Disbursing
3.	Rajiv Gandhi National Institute of Intellectual Property Management, Nagpur	Head of Office Drawing and Disbursing
4.	Geographical Indication Registry, Chennai	Head of Office Drawing and Disbursing
5.	IT Section Patent Office, Delhi	Head, Posted in this section
6.	O/o CGPDTM, Mumbai (Administration & Estt. Division)	Officer In-charge posted in this Division (excluding tenure post)
7.	Office of CGPDTM, Mumbai (Budget & Finance division)	Officer In-charge posted in this division (excluding tenure post)

2. This issues with the approval of Controller General of Patents, Designs, Trade Marks & Geographical Indications.

(Kamal Singh Goondli)

Joint Controller of Patents & Designs

To,

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad, Chennai, Delhi, Kolkata and Mumbai.
3. Head of Office, RGNIIPM, Nagpur.
4. Head of Office, Geographical Indications Registry, Chennai.
5. Head (Technical), O/o CGPDTM, Mumbai.
6. Deputy Secretary & Head (Finance), O/o CGPDTM, Mumbai.
7. Office Order file.
8. Guard file.



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वेबसाईट (website):

[www.ipindia.nic.in](http://www.ipindia.nic.in)

No. CGPDTM-11018(11)/2/2021-CGPO/80

Date: 14.11.2022

### OFFICE ORDER

In compliance with Office Order No. 15 of 2021 dated 03.08.2021 the officers posted against sensitive posts are rotated / replaced as under:

Sl. No.	Name of the Post	Name of Office	Name of the Officer
1	Head of Office	Patent Office, Chennai	Shri C. N. Shashidhara, Joint Controller of Patents & Designs, Patent Office, Chennai
2	DDO	Patent Office, Kolkata	Shri Prosenjit Paul, Examiner of Patents & Designs, Patent Office, Kolkata
3.	DDO	RGNIIPM, Nagpur	Shri Himanshu Chandrakar, Examiner of Patents & Designs, RGNIIPM, Nagpur

2. In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, Shri C. N. Shashidhara, Joint Controller of Patents & Designs is declared as Head of Office, Patent Office, Chennai. He is authorized to exercise all powers of Head of Office under delegation of Financial Powers Rules, 1978 and General Financial Power Rules, 1963 in respect of Patent Office, Chennai.

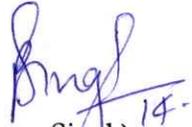
3. In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, Shri Prosenjit Paul and Shri Himanshu Chandrakar both Examiner of Patents & Designs are declared as Drawing and Disbursing Officer in respect of office mentioned against their names. They are authorized to exercise all powers of Drawing and Disbursing Officer in respect of Patent Office, Kolkata and Office of RGNIIPM, Nagpur respectively.

4. Examiners and Controllers who are rotated / relieved from the sensitive post are posted in their respective Examination Groups.

5. Smt. V. Rekha, DC is declared as Head of IT Section and she is discharged from the work of ISA/IPEA. Shri N. Ramchander, JC who was posted in ISA/IPEA vide Office Order No. CGPDTM-11018(11)/1/2021-CGOFFICE/80 dated 20.05.2022 is declared as Head of ISA/IPEA section.

6. This Office Order shall come into force with immediate effect.

7. This issues with the approval of the Controller General of Patents, Designs & Trade Marks.

  
(Poonam Singh) 14-11-22  
Director

To:

All concerned officers.

Copy to:

1. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce and Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011.
2. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai and RGNIIPM, Nagpur
3. Pay & Accounts Officer, PDTM, Mumbai
4. IT Section – for uploading on the official website
5. Office Order file
6. Guard file.
7. Hindi version follows.



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No: CGPDTM-11018(11)/2/2021-CGPO/21

Date: 03.11.2021

### OFFICE ORDER

In compliance with Office Order No. 15 of 2021 dated 03.08.2021 the officers posted against sensitive posts are rotated / replaced as under:

Sl. No.	Name of the Post	Name of Office	Name of the Officer
1.	Head of Office	Patent Office, Kolkata	Dr. Sukanya Chattopadhyay Deputy Controller of Patents & Designs
2.		Patent Office, Mumbai	Shri N. Ramchander Deputy Controller of Patents & Designs
3.		RGNIIPM, Nagpur	Shri Nirmalya Sinha Deputy Controller of Patents & Designs

In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, the above named officers are declared as Head of Office in respect of offices mentioned against their names. Shri Nirmalya Sinha, Deputy Controller of Patents & Designs is transferred to RGNIIPM, Nagpur and will be declared as Head of Office, RGNIIPM upon his assumption of charge. His transfer at RGNIIPM, Nagpur is in public interest.

Dr. Sukanya Chattopadhyay, Shri N. Ramchander and Shri Nirmalya Sinha are authorized to exercise all powers of Head of Office under delegation of Financial Powers Rules, 1978 and General Financial Power Rules, 1963 in respect of Patent Office Kolkata, Patent Office, Mumbai and RGNIIPM, Nagpur respectively.

2.

Sl. No.	Name of the Post	Name of Office	Name of the Officer
1.	Drawing and Disbursing Officer (DDO)	Patent Office, Chennai	Shri Kumaravel Maruthai Examiner of Patents & Designs
2.		Office of CGPDTM, Mumbai	Shri Siddharth B. Jadhav Examiner of Patents & Designs

In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, the above named officers are declared as Drawing and Disbursing Officer in respect of office mentioned against their names. Shri Kumaravel Maruthai and Shri Siddharth B. Jadhav are authorized to exercise all powers of Drawing and Disbursing Officer in respect of Patent Office, Chennai and Office of CGPDTM, Mumbai respectively.

Shri Siddharth B. Jadhav, Examiner of Patents & Designs is posted in Budget & Finance Division of Office of CGPDTM in place of Dr. Suneeta Betgeri, Assistant Controller of Patents & Designs. Apart from DDO work, he shall handle work related to Budget & Finance in Office of CGPDTM.

Dr. Suneeta Betgeri, Assistant Controller of Patents & Designs is hereby assigned all the work being handled by Ms Sandhya Kothari, Assistant Controller of Patents & Designs. She is also appointed as Central Public Information Officer (CPIO) in respect of Office of CGPDTM under section 5 of the Right to Information Act, 2005.

3.

Sl. No.	Name of the Post / Section	Name of Office	Name of the Officer
1.	GPM Section In-charge	Patent Office, Chennai	Dr. V. Parimalavarshini Assistant Controller of Patents & Designs
2.		Patent Office, Kolkata	Dr. Sudip Jyoti Sahu Deputy Controller of Patents & Designs
3.		Patent Office, Mumbai	Shri Ankush Wankhede Assistant Controller of Patents & Designs

Dr. Sudip Jyoti Sahu, Deputy Controller of Patents & Designs and Shri Ankush Wankhede, Assistant Controller of Patents & Designs are appointed as GPM In-charge in addition to their existing duties.

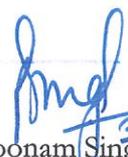
Dr. V. Parimalavarshini, Dr. Sudip Jyoti Sahu and Shri Ankush Wankhede are also appointed as Central Public Information Officer (CPIO) in respect of Patent Office, Chennai, Patent Office, Kolkata and Patent Office, Mumbai respectively.

4. The sensitive posts have been identified and declared for the first time and it is observed that a large no. of officers have already completed more than 3 years on one sensitive post. Since Head of Office (HO) and Drawing and Disbursing Officer (DDO) work together as a team in administration, for smooth functioning of administrative work, it has been decided that in case both of them have completed more than 3 years, the officer with more length of service is replaced first and the other officer will be replaced after around 6 months.

5. Examiners and Controllers who are rotated / relieved from the sensitive post shall be treated as posted in their respective Examination Groups except otherwise specifically mentioned above.

6. This Officer Order shall come into force with immediate effect.

7. This issues with the approval of the Controller General of Patents, Designs & Trade Marks.

  
(Poonam Singh) 3.11.21  
Director

To:

All concerned officers.

Copy to:

1. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce and Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/40/2020-IPR-I dated 05.08.2021.
2. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Head of Office, RGNIIPM, Nagpur.
4. Dr. Dinesh P. Patil, Deputy Controller of Patents & Designs and Head (Technical), Office of CGPDTM, Mumbai.
5. Shri Kalyan Revella, Deputy Secretary and Head (Finance), Office of CGPDTM, Mumbai.
6. Pay & Accounts Officer, PDTM, Mumbai
7. IT Section – for making updation on the official website
8. Office Order file
9. Guard file



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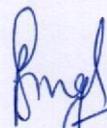
Date: 03.08.2021

**OFFICE ORDER No. 15 of 2021**

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Sl No.	Name of Office /Section/ Division	Posts identified and declared as sensitive
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2.	Trade Marks Registry, Ahmedabad, Chennai, Delhi, Mumbai, Kolkata	Head of Office Drawing and Disbursing Officer
3.	Rajiv Gandhi National Institute of Intellectual Property Management, Nagpur	Head of Office Drawing and Disbursing Officer
4.	Geographical Indications Registry, Chennai	Head of Office Drawing and Disbursing Officer
5.	IT Section, Patent Office, Delhi	Officer(s) posted in this Section
6.	Office of CGPDTM, Mumbai (Administration & Establishment Division)	Officer(s) posted in this Division (excluding Director which is a tenure post)
7.	Office of CGPDTM, Mumbai (Budget & Finance Division)	Officer(s) posted in this Division (excluding Deputy Secretary which is a tenure post)

2. This issues with the approval of the Controller General of Patents, Designs and Trade Marks.

  
(Poonam Singh)  
Director

To,

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad, Chennai, Delhi, Kolkata and Mumbai.

3. Head of Office, RGNIIPM, Nagpur.
4. Head of Office, Geographical Indications Registry, Chennai.
5. Dr. Dinesh P. Patil, Deputy Controller of Patents & Designs and Head (Technical), Office of CGPDTM, Mumbai
6. Shri Kalyan Revella, Deputy Secretary and Head (Finance), Office of CGPDTM, Mumbai
7. Office Order file
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